

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. M.A. 3954/2019 IN

C.P.(IB)-2521(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Harsh Vinimay Pvt Ltd

V/s.

Maa Mahamaya Steels Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Mr. Devang Sampat for Liquidator in M.A. 3954/2019, Adv Gauri Joshi i/b Ganesh and Co - for Applicant / Liquidator present through VC.

Adv. Suyesha Kakarla a/w Chinmay Bhojane i/b M/s Apex Law Patners for R-1 & R4.

M.A 3954/2019

Ld. Counsel for the Respondent No. 5 seeks time to file reply. We note that this is an old matter. Let the reply be filed within two weeks after serving on the other side, failing which right to file reply shall stand forfeited as this.

Ld. Counsel for the Respondent Nos. 1 to 4 submits that Reply has been filed by them but the portal does not reflect name of the Respondents and since it is an old filing they are unable to add the respondents' name. We direct the Registry/Applicant to add the names of five respondents.

List on **19.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)